

Corporation of India (CONCOR), the Railway's logistic arm, through a strategic sale of the Navratna PSU;

(b) whether CONCOR's container terminals are strategically located in proximity of dedicated freight corridors; and

(c) whether CONCOR currently serves sensitive security items like currency, nuclear fuel, defence-related items and would its proposed sell-off to private operators pose security problems?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) Yes, Sir. The Government has accorded 'In-principle' approval for strategic disinvestment in CONCOR.

(b) CONCOR has 75 terminals and tie-ups with 9 terminals spread all over the country based on commercial requirements. Some of these terminals are close to the Dedicated Freight Corridors.

(c) CONCOR as well as other private licensed container operators transport a wide variety of items based on the commercial demand from time to time.

Feud among loco pilots

748. SHRIMATI WANSUK SYIEM: Will the Minister of RAILWAYS be pleased to state:

(a) whether an unseemly row has erupted between loco pilots of the Kota Division and loco pilots of other divisions of the Delhi-Kota section over the claim for additional kms. covered beyond the mandatory duty hours, delaying running of the trains in this section inordinately;

(b) whether loco pilots belonging to Kota Division often refuse to take along co-pilots of other divisions and refuse to provide them training to run trains on this route; and

(c) the service conditions that prevent Railways from cracking down on the erring loco pilots of the Kota Division to end the inter-division feud among loco pilots?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) The balancing of kilometrage between different Zonal Railways is an ongoing process and such issues are resolved by mutually agreed sharing of subsequently introduced trains.

(b) Such types of cases are handled administratively on case to case basis on merit of each case.

(c) There are provisions in Railway Servants (Discipline and Appeal) Rules for disciplining the erring loco pilots. Such type of decisions are generally taken up based on the merit of the case.

**Preventing accidental deaths of elephants and implementation of
"Buzzing Bee" plan**

749. SHRI MAHESH PODDAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that many elephants have died due to accidents while trying to cross the railway tracks;

(b) if so, the Zone-wise data of number of such accidental deaths of elephants;

(c) the status of implementation of the "Buzzing Bee" plan recently introduced by Government across various zones to prevent such mishaps; and

(d) whether Government is working on similar plans to curb accidental deaths of other animals that die while trying to cross railway tracks?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) Zone-wise data of number of accidental deaths of elephants during 2019 (upto October) is as under:-

Zonal Railway	Number of accidental deaths of elephants during 2019 (upto October)
East Coast	2
Northern	2
Northeast Frontier	2
Southern	1
TOTAL	7